

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1754/2020**

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Badesh Kumar, Aged 45 years, S/o Sh. Tara Chand, R/o Rehar Chattra Tehsil  
Bhalla Belt No. 1001 and 39 ors.

.....Applicants

(Advocate:- Mr. Pawan Dev Singh)

**Versus**

1. The State of Jammu and Kashmir through Commissioner/Secretary, Department  
of Home Civil Secretariat, Jammu and 5 ors. ....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R  
[ORAL]**

**(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)**

The TA arises out of an SWP No. 713/2019 (TA No.1754/2020) filed by Village  
Defence Committee Special Police Officers (VDC SPOs). It is not a civil post and the  
Tribunal does not have any jurisdiction. Registry is directed to return the file to the  
Hon'ble High Court of Jammu and Kashmir at Jammu.

**(DINESH SHARMA)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**